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Title: Need to ensure reasonable wages for the contractual workers working on Railway tracks in Kharagpur Division and other parts of the country.

SHRI PRABODH PANDA (MIDNAPORE): Sir, contractual workers working in the railways are continuing the strike since yesterday. Their demand is very minimum. The contractors who are engaged in railways are not giving the minimum wages to the workers. So, the strike has been going on since yesterday and it will continue. Therefore, through you, I would draw the attention of the Railway Ministry to intervene in this matter and at least provide the minimum wage to the railway contract workers. These workers are thousands in number. The contractors are reluctant to provide the minimum wage to the contractual workers working in the railways. Most of the contractual workers are working in the railway tracks. I am particularly raising the matter related to the Kharagpur Division. The entire Kharagpur Division has collapsed due to the strike. I would request the Railway Ministry to intervene in this matter immediately so that the issue can be resolved and the contractual workers are provided minimum wages.

12.26 hrs.

At this stage Shri Jagdambika Pal, Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.

â€¦(बखधल)